

24

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1105/(MAH)/2017
M. A. No. 512/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE PARTIES:

Universal Agency

V/s.

Deep Water Services Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr B.C. Kapur	Ex-Chairman GOZ ofshore (Holding Company)	B.C. Kapur
2.	Mr Mahesh Sureka	R. P.	Sureka
3.	V. GOPALAKRISHNAN	PAST DIRECTOR.	V. Gopalakrishnan
4.	R M CHOUDHARY.	EX-DIRECTOR.	R. M. Choudhary
5.	Gaurav Chenchreshukha Shetty	Prop. Dura Engineering works	G. Shetty
6.	Adv. Sawrabh Pandey	Advocate for Dura Engineering works & Advocate Singapore Pte Ltd	S. Pandey

CONTD...2.

: 2 :

ORDER

MA 512/2017 in CP No. 1105/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 28.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)